

(ii) Review by Government on the performance of the Company.

II. Statement (in English and Hindi) giving reasons for the delay in laying the paper mentioned at I. (i) above.

[Placed in Library. See No. LT-1027/80 for I and II above].

I. Report and Accounts (1978-79) of the Sponge Iron Limited, Hyderabad and related papers.

II. Report and Accounts (1978-79) of the Projects and Equipment Corporation of India Limited, New Delhi and related papers.

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

(i) (a) Fourth Annual Report and Accounts of the Sponge Iron Limited, Hyderabad, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-999/80 for (a) and (b) above.]

(ii) (a) Eighth Annual Report and Accounts of the Projects and Equipment Corporation of India Limited, New Delhi, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-998/80 for (a) and (b) above].

Certified Accounts (1978-79) of Delhi Development Authority and related papers.

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): Sir,

I beg to lay on the Table, under sub-section (4) of section 25 of the Delhi Development Act, 1957, a copy (in English and Hindi) of the Certified Annual Accounts of the Delhi Development Authority for the year 1978-79, together with the Audit Report on the Accounts and Review by Government thereon. [Placed in Library. See No. LT-975/80].

I. Statement of Accounts (1977-78) of the Technical Teachers Institute Calcutta and related papers.

II. Report (1978-79) of the School of Planning and Architecture, New Delhi and related papers.

III. Accounts (1978-79) of the National Institute of Foundry and Forge technology, Ranchi and related papers.

IV. Audit Report on the Accounts (1978-79) of the National Institute for training in Industrial Engineering, Bombay and related papers.

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(I) Certified Audited Statement of Accounts of the Technical Teachers Training Institute, Calcutta, for the year 1977-78, together with a statement showing reasons for the delay in laying the document. [Placed in Library. See No. LT-1020/80].

(II) Annual Report of the School of Planning and Architecture, New Delhi, for the year 1978-79, together with a Review by Government on the Report and a Statement giving reasons for the delay in laying the document. [Placed in Library. See No. LT-1018/80].

(III) (a) Annual Accounts of the National Institute of Foundry and Forge Technology, Ranchi, for the

year 1978-79 and the Audit Report thereon, together with the Corrigendum to the Audit Report.

(b) Statement giving reasons for the delay in laying the documents mentioned at (III) (a) above. [Placed in Library. See No. LT-1019/80 for III(a) and (b) above.]

(IV) Audit Report on the Accounts of the National Institute for Training in Industrial Engineering, Bombay, for the year 1978-79, together with a statement giving reasons for the delay in laying the document. [Placed in Library. See No. LT-1021/80].

I. Report and Accounts (1978-79) of the Himachal Pradesh Agro-Industries Corporation Limited, Simla and related papers.

II. Report and Accounts (1978-79) of the State Farms Corporation of India Limited, New Delhi and related papers.

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (RAO BIRENDRA SINGH): Sir, I beg to lay on the Table:—

(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i)(a) Ninth Annual Report and Accounts of the Himachal Pradesh Agro Industries Corporation Limited, Simla, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-973/80 for (i) (a) and (b) above.]

(ii) (a) Tenth Annual Report and Accounts of the State Farms Corporation of India Limited, New Delhi, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-1010 for (ii) (a) and (b) above.]

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at I(1) above. [Placed in Library. See No. LT-973/80].

Review on the performance of National Cooperative Housing Federation Limited

RAO BIRENDRA SINGH: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Review on the performance of National Cooperative Housing Federation Limited, based on the Annual Report and Audited Account of the Federation, for the year 1978-79. [Placed in Library. See No. LT. 972/80].

The Assam Alienation of Land (Regulation) Ordinance, 1980

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): Sir, I beg to lay on the Table, under sub-clause (a) of clause (2) of article 213 of the Constitution read with sub-clause (iv) of clause (c) of the Proclamation, dated the 12th December, 1979, issued by the President in relation to the State of Assam, a copy (in English and Hindi) of the Assam Alienation of Land (Regulation) Ordinance, 1980 (Assam Ordinance No. II of 1980). [Placed in Library. See No. LT-949/80].